

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(Video Conference)

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)
CORAM: SHRI SATYA RANJAN PRASAD, HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.12.2022 AT 2:00 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (CAA) No.20/2022
NAME OF THE COMPANY	Repal Renewable Pvt Ltd (Demerged Co.) & Egan Solar Power Pvt Ltd (Resulting Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

ORDER

Ld. Counsel for the Petitioner present. The Joint Director present for Regional Director and seeks time to file observations. Service held sufficient for IT & RoC, called absent, set *ex-parte*.

List this matter on 20.12.2022.

Sd/-

MEMBER TECHNICAL

Sd/-

MEMBER JUDICIAL